

From:

Sushil Kumar Rastogi, H.J.S.
Registrar (J)(Selection & Appointment/Seniority),
High Court of Judicature at
Allahabad

To,

1. **All the District & Sessions Judges**
Subordinate to High Court of Judicature at Allahabad
2. **Principal Secretary(Judicial) & L.R.**
Government of U.P.,
Lucknow

No. 19 /S&A/S/2018 Dated: Allahabad December 07, 2018.

Subject : Regarding request for oral submission/personal hearing of officers/representationists who have filed objections against Tentative Seniority Report/List published on 31.07.2018.

Sir/Madam,

In continuation to Court's Letter No.18/S&A/S/2017 dated 31.07.2018 regarding Tentative Seniority Report/List published on 31.07.2018, I have been directed to inform you that Hon'ble Seniority Committee has been pleased to direct that following **11 Officers, who have made request for personal/oral hearing, be present in person before Hon'ble Committee on 18.12.2018 at 04:30 PM in the Committee Room of Hon'ble Court:**

| Sl. | Name of Officer(s) S/Sri | Position in TSL-2018 |
|-----|--|----------------------|
| 1. | Daya Ram-V, IVth Additional District Judge/Special Judge, Ballia. | 1435 |
| 2. | Smt. Manorma, Vth Additional District & Sessions Judge, Ballia. | 1437 |
| 3. | Anil Kumar Singh-I, Xth Additional District & Sessions Judge, Aligarh. | 1448 |
| 4. | Ajay Kumar Tripathi-II, XIth Additional District & Sessions Judge, Aligarh. | 1450 |
| 5. | Prafull Kamal, ADJ/Special Judge (Prevention of Corruption Act), Gorakhpur | 1458 |
| 6. | Smt. Meena Srivastava, Member, Commercial Tax Tribunal, Gorakhpur | 1481 |
| 7. | Harendra Bahadur Singh, ADJ/Special Judge (Prevention of Corruption Act), Lucknow. | 1494 |
| 8. | Narendra Kumar Singh, ADJ/Special Judge (Prevention of Corruption Act), Gorakhpur | 1525 |
| 9. | Suyash Prakash Srivastava, XIth Additional District & Sessions Judge, Aligarh. | 1585 |
| 10. | Kushal Pal, VIth Additional District & Sessions Judge, Faizabad. | 1589 |
| 11. | Ajay Kumar Shahi, Principal Judge, Family Court, Ramabai Nagar (Kanpur Dehat). | 1607 |

I am, further to state that any officer, whose name has not been included in the aforesaid list inadvertently, but has requested for personal hearing while filing his/her objections against the Tentative Seniority Report/List published on 31.07.2018, may also be present on 18.12.2018 at 04:30 P.M. under the intimation to the Hon'ble Court at earliest.

I am, therefore, to request you that kindly apprise all the Officers concerned with the direction to appear in person before the Hon'ble Seniority Committee on 18.12.2018 at 04:30 PM accordingly.

Kindly treat it as most urgent.

Yours faithfully,
Sd/-
(Sushil Kumar Rastogi)
Registrar (J)(S & A/Seniority)

No. 19(i) /S&A/S/2018 Dated: Allahabad December 07, 2018.

Copy forwarded for information and necessary action to:-

1. The Senior Registrar, High Court of Judicature at Allahabad, Lucknow Bench, Lucknow.
2. The Registrar General, High Court of Judicature at Allahabad, Allahabad.
3. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow.
4. The Member Secretary, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
5. Smt. Prem Kala Singh, Chairman, Commercial Tax Tribunal, Lucknow.
6. Sri Pankaj Kumar Upadhyay, Secretary, Lok Ayukta, Lucknow.
7. Sri Peeush Pandey, Registrar, National Company Law Appellate Tribunal, New Delhi.
8. Smt. Kalpana, General Manager(Law), U.P. State Industrial Development Corporation, Kanpur.
9. Smt. Sapana Tripathi, Secretary, U.P. State Law Commission, Lucknow.
10. Smt. Alpana Saxena, Chairman, Waqf Tribunal, Lucknow.
11. Sri Arvind Kumar Singh-II, Administrative General & Official Trustee, Allahabad.
12. All the concerned H.J.S. Officers posted at High Court of Judicature at Allahabad and Lucknow Bench, Lucknow.

Sd/-
(Sushil Kumar Rastogi)
Registrar (J)(S & A/Seniority)